

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 185 of 2014**

**Dated : 9<sup>th</sup> July, 2015**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) : Mr. Virendra Lodha, Sr, Adv.  
Ms. Patel Chandhor.

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhayaya  
Mrs. Himanshi Andley for R-1.

**ORDER**

Bench is not assembled today.

Matter is posted for hearing on **3<sup>rd</sup> September, 2015.**

**Court Master**

rkt